

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Tuesday the 03<sup>rd</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 325/2023 For Stay IA No. 991/2023	Raj Television Network Ltd Vs Thaicom Public Company Ltd	Mr. Mayan H Jain	Mr. K Moorthy For Caveator
2	Comp App (AT) (CH) (Ins) No. 326/2023 For Exemption IA No. 992/2023	Afita Constructions Pvt. Ltd. Vs Dr. G.V. Narasimha Rao  <b>WITH</b>	Mr. Pritesh A. Burad	
3	Comp App (AT) (CH) (Ins) No. 331/2023 For Exemption IA No. 1004/2023	Afita Constructions Pvt. Ltd. Vs Dr. G.V. Narasimha Rao & Anr.	Mr. Pritesh A. Burad	
4	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	
5	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refileing IA No. 805/2023 For Exemption IA No. 806/2023	State Bank Of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	
6	Comp App (AT) (CH) (Ins) No. 273/2023 For Stay IA No. 844/2023	V.K. Abdul Rahim Vs CA Jasin Jose & 6 Ors.	Mr. Babu Karukapadath	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

8	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA (AT) No. 231/2021 CA (AT) (Ins) No. 373/2020	Employees State Insurance Corporation Vs M/s Golpore IN Services Pvt Ltd	Mr. Saurabh Chadda	
10	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs Shree Distributers Pvt. Ltd.	Mr. Soumya Dutta	Mr. B Dhanaraj

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 311/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Deputy Commissioner Vs S. Rajendran, RP of Empee Distilleries & 2 Ors.	Mr. B Vijay	

13	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
14	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr.TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa-R2
15	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
16	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
18	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr.  <b>WITH</b>	Mr. P Raj Kumar Jhabakh	Mr. TSN Raja

19	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors  <b>WITH</b>	Mr. Bhanu Gupta	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury- R2
20	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Mr. Bhanu Gupta	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury- R2
21	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury-R2 Mr. Shabbeer Ahmed- R3
22	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
23	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No.904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj

24	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
25	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020)	MR K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar
26	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors.	Mr. Aaditya A Pande	Mr. Amar Gupta- R4
27	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021 To Adv. Hg. IA No. 512/2023	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje & 2 Ors  <b>WITH</b>	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1 Mr. Naman Jhabakh- R3
28	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay IA No.372/2021 To Adv. Hg. IA No. 513/2023	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje & 37 Ors	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1
29	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1 Mr. Pradeep Joy- R2
30	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan

31	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors.	Mr. AV Arun	Mr. AK Mysamy- R1 & R2 Mr.Y Prakash R3- R6 Ms. Sreepriya Kallarikal- R14, R24
32	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
33	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
34	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu- R1

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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